

**PROCEEDINGS OF THE PRL.DISTRICT AND SESSIONS JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**

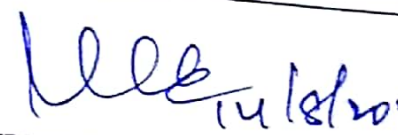
Sub : Permission to attend workshop on "Art of Writing Judgment", through Virtual Online scheduled on 16.08.2020-reg.

Read : Letter No. GOB (I) 51/2020 dated 14.08.2020 of the Hon'ble High Court of Karnataka, Bengaluru.

**ORDER NO.ADM/54/2020 (65)
BENGALURU, DATED 14TH DAY OF AUGUST, 2020**

The officers mentioned at Column No. 02 are permitted to attend workshop on "**Art of Writing Judgment**" through Virtual Online, on 16.08.2020 from 11.30 a.m., to 02.30 p.m., and the officers mentioned at Column No. 03 are placed incharge for the said period, as detailed below:-

Sl. No.	Name and Designation of the Judicial Officers	Incharge
1	2	3
1	Shri. Mohan Badagandi, VI Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru	Shri. Yadava K., VIII Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru
2	Shri. Chennappa Gouda, VII Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru	Shri. J.V. Vijayananda, IX Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru


(VENKATESH NAIK T.)
Prl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru
Prl. District & Sessions Judge
Bangalore Rural District